

ITEM NO.7

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17391/2010

(From the judgement and order dated 28/04/2010 in WP No. 712/2010 of
the HIGH COURT OF DELHI AT NEW DELHI)

D.T.C.

Petitioner(s)

VERSUS

JAI PAL SINGH

Respondent(s)

(With appln(s) for permission to place addl. documents on record,
prayer for interim relief and office report)

Date: 30/06/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE A.K. PATNAIK

(VACATION BENCH)

For Petitioner(s)

Dr. Monika Gusain, Adv.

Mr. Hari Om Yadhvanshi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Heard.

The Special Leave Petition is dismissed.

(N.S.K. Kamesh)
Court Master

(Shashi Bala Vij)
Court Master